Shri Hari Vishnu Kamath (Hoshangabad): I am somewhat in the dark about one thing, and I hope, Sir, that the hon. Minister will throw some little light on this. Is this the first time that we are having elections to this committee? The term commences only from 1st June. Why do we have this motion so early?

Mr. Speaker: Because the term of the previous one expires by that date.

The question is:

"That in pursuance of sub-section (1) (i) of section 12 of the National Cadet Corps Act, 1948, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Committee for the National Cadet Corps for a term of one year commencing from the 1st June, 1964, subject to the other provisions of the said Act and the Rules made thereunder."

The motion was adopted.

12.15 hrs.

RE: ALLOTMENT OF TIME TO VARIOUS GROUPS IN THE HOUSE

Mr. Speaker: Before we take up the further discussion and voting on the Demands for Grants relating to the Ministry of Petroleum and Chemicals, I might make a submission to the House. I had that in mind in the beginning but probably I have not been able to announce it, namely that smaller groups—by 'smaller groups' I mean groups having a membership of about 10; according to the definition that my illustrious predecessor Shri Mavalankar gave, it was required for recognition of any group that at least there ought to be ten Members........

An Hon. Member: I think that the number is 25.

Mr. Speaker: For allotment of time, we have been following this. The number required for recognition of groups is 30 and not 25.

I would request those hon. Members who belong to groups with smaller strength that they should give their preferences so far as the Demands for Grants are concerned, because I am afraid that in some cases I might not be able to accommodate all the groups in regard to the discussion of the Demands of each Ministry. Since it may not be possible to accommodate all of them, they may kindly give their preferences, so that I might see and I may try to accommodate them on as many Demands as possible.

Secondly, in regard to the Unattached Members, there is always difficulty for me to accommodate them, because there are very illustrious Members in the category of Unattached Members, and they do insist on having many more opportunities than I can afford them. I shall try to consider them also as belonging to one group of Unattached Members and give opportunities to them by turns. Therefore, they may also be kind enough to give their preferences so that I can fix them up wherever I can.

श्री राम सेवक यादव (बाराबंकी) : जहां तक राय और जो दल हैं, उनकी नीति का सवाल है, मैं निवेदन करूंगा कि दल को मान्यता प्राप्त है या नहीं, कोई दल बाहर है, या नहीं, उसकी कोई नीति है या नहीं, इसको ध्यान में रखते हुए . . .

अध्यक्ष महोदय : आलरेडी इनका ध्यान रखा जाता है . . .

श्री राम सेवक यादव : मेरा निवेदन तो सुन लें । किसी दल की कोई नीति है या नहीं, इस को ध्यान में रख कर लोगों को बोलने का मौका दिया जाना चाहिये । मेरा निवेदन यह है कि समय आप चाहे कम दें

लेकिन जो कोई राजनीतिक संस्था है, उसकी जो नीति है, उसको ध्यान में रखते हुए उस दल के किसी सदस्य को बात कहने का समय हर मंत्रालय पर मिलना चाहिये, फिर चाहे समय कम क्यों न दिया जाये ।

अध्यक्ष महोदय : मेरी मुश्किल हो जायेगी । इसलिए आप प्रेफ्रेंस दे दें और जितना हो सकेगा, मैं देने की कोशिश करूंगा ।

श्री किशन पटनायक (सम्बलपुर) : मुश्किल हो जायेगी तो दो तीन मिनट ही दे दें ।

अध्यक्ष महोदय : जिस बात को मैं पहले से जानता नहीं हूं, उसके लिए नहीं दे सकता हूं । मुझे पहले इत्तिला हो तो दे सकता हूं ।

DEMANDS FOR GRANTS*—*contd.*

MINISTRY OF PETROLEUM AND CHEMICALS—*contd.*

Mr. Speaker: The House will now take up further discussion and voting on the Demands for Grants under the control of the Ministry of Petroleum and Chemicals. Five hours were allotted for these Demands; 2 hours and 50 minutes have already been taken, and 2 hours and 10 minutes now remain.

Shri M. R. Masani (Rajkot): May we know when you would be calling on the hon. Minister to reply to the debate?

Mr. Speaker: 2 hours and 10 minutes now remain. That means that this debate should finish by about 2.30 p.m. How long is the hon. Minister likely to take?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): I would be grateful if you could kindly give me one hour. This is the first time that I shall be dealing with this Ministry.

Mr. Speaker: I shall call him at 1.30 p.m.

Now, Shri Heda.

डा० राम मनोहर लोहिया (फरुखाबाद) : अध्यक्ष महोदय, एक व्यवस्था का प्रश्न है । मैं आप का ध्यान संविधान की धारा . . .

अध्यक्ष महोदय : एक बात मेरी सुन लीजिये । मुझ से पहले जितने भी स्पीकर साहबान हुए हैं उन्होंने भी और मैंने भी यह कहा है कि जो इन-हैंड बिजिनेस हैड किसी वक्त हाउस में, प्वाइट आफ आर्डर सिर्फ उसी के सम्बन्ध में, दूसरी के नहीं रेज किया जा सकता है । यह चीज रूल्ज में भी है । इस वक्त कोई भी बिजिनेस इन हैंड नहीं है । मैं अब जो चलाने लगा हूं उस पर आप को अगर एतराज है और इस पर एतराज है कि मैंने हेडा साहब को क्यों बुलाया है तो उस पर प्वाइंट आफ आर्डर आपका मैं सुनने को तैयार हूं । अगर और कोई चीज के बारे में है तो वह नहीं हो सकता है । कानून में जो कुछ है, रूल्ज में जो कुछ है, जो पहले फैसले हुए हैं और जो मैंने भी दिये हैं, बाकियों ने भी दिये हैं, उनके मुताबिक यह नहीं हो सकता है ।

डा० राम मनोहर लोहिया : अगर श्री हेडा को बुलाने का इससे सम्बन्ध है कि संविधान की धारा १९४ उपधारा (३) का हनन हुआ है तो इस पर यहां बहस होनी चाहिये और मुझे को मौका दिया जाये . . .

अध्यक्ष महोदय : इस पर मेरा फैसला है कि हनन नहीं हुआ इस धारा का, इस वक्त, कि मैं श्री हेडा को बुलाता हूं ।

डा० राम मनोहर लोहिया : अब इस पर कैसे बहस होगी, अध्यक्ष महोदय ।

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*Moved with the recommendation of the President.